

till October this year, they manufactured 38. We hope they will be able to complete their full quota this year.

Shri S. V. Ramaswamy: When the Integral Coach Factory, Perambur, goes under way what is the future of the HAL?

Mr. Speaker: He refers to the Perambur Factory which is not, perhaps, included in the question here.

Shri Shah Nawaz Khan: We require all the coaches that are manufactured in Perambur as well as Bangalore.

T. B. among Displaced Persons

*658. **Shri Mohana Rao:** Will the Minister of Health be pleased to state?

(a) whether it is a fact that tuberculosis is prevalent among the displaced persons in West Bengal, Tripura and Bihar;

(b) if so, the reasons therefor and what is their number in each State; and

(c) the steps taken to arrest the spread of this disease among the displaced persons in the above States?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) Reasons for the incidence of T.B. among displaced persons are the same as hold good for other people.

The number of displaced persons known to be suffering from T.B. is:—

20 in Bihar, 60 in Tripura and 3,000 in West Bengal.

(c) The steps taken are treatment of the T.B. patients, including free institutional treatment of indigent patients and B.C.G. Vaccination of the vulnerable population.

Shri Mohana Rao: May I know the number of patients admitted in sanatoria and the number in the waiting list from each State?

Rajkumari Amrit Kaur: I could not give the number on the waiting list, but I have given the numbers of those already in hospitals. I cannot do more.

Shri Mohana Rao: May I know the number of sanatoria opened, the number of doctors appointed and the total number of beds?

Rajkumari Amrit Kaur: All these questions really should be asked of the State Governments. I can only say what money we have given and what help we have given. We have given help to the tune of Rs. 2,41,500 to West Bengal, Bihar and Tripura. In addition, we have

given help to the Deshbandhu Memorial Society, Darjeeling, to the S.P. Dey Sanatorium at Kurseong and to the Deshbandhu Chest Clinic in Darjeeling to the tune of Rs. 44,000.

Shrimati Renu Chakravartty: May I know if it is a fact that the only proposals or schemes that have been sanctioned are those which relate to the expansion of existing hospital beds but that the real need is for the opening of new T.B. hospitals and, if so, has any money been sanctioned by the Central Government for the opening of new hospitals either as a lump sum grant or as a recurring grant?

Rajkumari Amrit Kaur: No, Sir. The actual expansion of the hospitals is the duty of the State Government. The Central Government, as far as the protection of health and T.B. is concerned, give help for T.B. Clinics in various States as well as BCG inoculation from the point of view of protection. In these ways help is also given to displaced persons.

Delhi Improvement Trust

*659 **Shrimati Kamalendu Mati Shah:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that private house owners are charged land and house taxes by the Delhi Improvement Trust;

(b) if so, what are the rates charged per square yard;

(c) who fixes these rates; and

(d) whether it is a fact that the Delhi Improvement Trust levies charges even if water, light, and sanitation connections are not given by them to the owners?

The Minister of Health (Rajkumari Amrit Kaur): (a) No land and house taxes are charged by the Delhi Improvement Trust from private house owners.

(b) to (d). Do not arise.

श्रीमती कमलेंद्रुमती शाह : क्या यह सत्य है कि दिल्ली इम्प्रूवमेंट ट्रस्ट पानी, बिजली तथा सफाई का प्रबन्ध करने से पहले ही घरों के मालिकों से हाउस-टैक्स मांगता है और वह १० प्रतिशत टैक्स लेता है, जब कि अन्य स्थापनों में ३ प्रतिशत से अधिक नहीं लिया जाता है? क्या सरकार इस पर विचार करेगी ?